

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

24.C.P.(IB)-612(MB)/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: Bharati Airtel Limited

**v/s.**

Compulink (India) Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

At request, list this matter on 09.10.2019.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)